

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 68 OF 2019

Dated : 29th May, 2019

In the matter of:

Kores (India) Limited

Versus

Maharashtra Electricity Regulatory Commission &Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **05.07.2019.**

PS/Court Master

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